

(9)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-1-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/250/2019
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : CENNEY HOTELS PVT LTD
NAME OF THE RESPONDENTS : P.SENGODAN
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P.H. ARVINDH PANDIAN
Senior Advocate for
HARISHANKAR MANI
JERIN ASHER

Counsel for



2) A.Karthik Sekhara
S.Randhe Aditya P.R.

Counsel for Applicant
/ Respondent

P.R.S.L. Wf

ORDER

Refer Order passed in TCP/133/2016

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)